CBI raids at Tandoor Cement Factory

- 1206. SHRIMATI VANGA GEETHA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether raids by CBI were conducted on the office of the Cement Corporation of India Limited at Tandoor Cement Factory, Hyderabad recently;
- (b) if so, the number of staff arrested and raids made on houses of CCI employees of Tandoor Factory;
- (c) whether involvement of Chairman-cum-Managing Director has been reported in the case; if so, the action proposed to be taken against him; and
- (d) the action taken against the illegal payment of Service Commission in case of Cement Factory in Maneri Valley project from Rajban Factory, Dehradun?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) No, Sir.

- (b) Information has been received that a search was conducted by CBI at the residence of Shri B.V. Subba Rao, Asstt. Manager (Marketing)/ Regional Manager, Cement Corporation of India Ltd., Hyderabad.
 - (c) No, Sir.
- (d) The service charges to the stockists in case of Maneri Bhali Project for the cement supplied from Rajban Cement Factory have been paid as per the provision of CCI's Marketing Manual and Procedures, approved by CCI Board, for promoting sales.

Increase in losses of PSUs

- 1207. SHRI DARA SINGH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is a fact that the number of loss-making PSUs is increasing every year as compared to profit earning PSUs;
- (b) if so, the details of loss-making/profit-earning PSUs, location-wise, year-wise and production-wise as on 31.3.2004 for last three years;
- (c) whether Government are aware that cumulative losses for three years from 2000-01 to 2002-03 is Rs. 30.437 crores; and